

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 258 of 2012

Dated : 9th October, 2013

**M.P. Poorv Kshetra Vidyut Vitran
Co. Ltd. & Ors.**

... Appellant(s)

Versus

**Madhya Pradesh Electricity
Regulatory Commission**

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on
1.11.2013.

COURT MASTER